Declaration of Assets and Liabilities

Year 2023-2024

I AKHILESH KUMAR SINGH son/daughter/wife of LATE GHANSHYAM SINGH aged 47 years, belongs to GOVERNMENT service and presently working as SECURITY GUARD, BIHAR LEGISLATIVE ASSEMBLY, PATNA give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No. Description		Self	Spouse Name(s) Rinku Devi	Dependant-1 Name Anjali Kumari	Dependant-2 Name Abhishek Kumar	Dependant-3 etc. Name Ankita Kumari	Dependant-4 etc. Name Amisha Kumari	
(i)	Cash	₹20,000/-	Nil	Nil	Nil	Nil	Was News Western	
(ii) 4	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Nil	Nil	Nil Nil		Nil	Nil	
(iii)	Bonds, Debentures and Shares in Companies	Nil	Nil	LIC Nii Nii		Nil	Nil	
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	Nil	LIC ₹ 75,000 /-			Nil	Nil	
(v)	Motor Vehicles (details of Make, etc.)	Hero Glamour BR01DA- 1094 Value - ₹ 45,000/-	Nil	Nil	Nil	Nil	Nil	
(vi)	Jewellery (give details of weight		Gold 20 gms					
	and value)	Nil	₹1,20,000/- Silver 200 gms ₹14,000/-	Nil	Nil	Nil	Nil	
(vii)	Other assets, such as values of claims/ interests	LED TV, Fridge, Kent RO Geyser Value ₹ 55,000/-		Nil	Nil	Nil	Nil	

Note:- Value of Bonds / shares /Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed Companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

(Note:- Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouse Name(s) Rinku Devi	Dependant-1 Name Anjali Kumari	Dependant-2 Name Abhishek Kumar	Dependant-3 etc. Name Ankita Kumari	Dependant-4 etc. Name Amisha Kumari	
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Paternal Property ½ Acere ₹ 20,00,000/-	Nil	Nil	Nil	Nil	Nil	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Hajupur Khata -519 Khesra - 1498 Nil Total 3¼ Dismal value -		Nil	Nil	Nil	Nil	
(iii)	Buildings (Commercial and residential) - Location(s) - Survey/door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil	Nil	
(iv)	Houses / Apartments, etc Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil	Nil	
(v)	Others (such as interest in property)	Nil	Nil	Nil	Nil	Nil	Nil	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

(Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department(s)	Amount outstanding as on		
(a)	(i) Loans from Banks	Nil			
	(ii) Loans from financial Institutions	Nil			
	(iii)Government Dues: (a) Dues to departments dealing with government accommodation	Nil	Nil		

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	(b) Dues to departments dealing with supply of water	Nil	Nil
	(c) Dues to departments dealing with supply of electricity	Nil	Nil
	(d) Dues to departments dealing with telephones	Nil	Nil
	(e) Dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also permanent Account number (PAN)]	PAN No COEPS 1067 K	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	Nil
	(iii)Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv)Property Tax	Nil	Nil

C. **Personal Detail**

Place: Patna
Date: 09 02 2024

GPF/CPF/PRAN	PTS/BLA-1073									
Gender	(a:-	M (M/F)								
Date of birth	:-	0 3 0 1 1 9 7 7							(DD/MM/YYYY)	
Class/Group	:-	C (A/B/C)								
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		(Full N B.S.S.		A STATE OF THE PARTY OF THE PAR		ar Adm		ive Ser	vice,	
Home District	÷	VAIS	HALI							

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Akhilesh Kuman Sigh Name of Employee: Akhilesh Kumar Singh

Designation: Security Guard Department: Marshal Branch,

Bihar Legislative Assembly, Patna.

Note:- Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Achilesh Kuman Strigs Aatod 09/01/2014